



सत्यमेव जयते

R. K. Mahajan

Special Secretary & Member

D.O.F.No. 1080/32/DLA/LIMBS/2015

1985

भारत सरकार

GOVERNMENT OF INDIA

वित्त मंत्रालय/राजस्व विभाग

MINISTRY OF FINANCE / DEPARTMENT OF REVENUE

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Dear Chief Commissioner,

As you are aware that Department of Legal Affairs, Ministry of Law and Justice has developed a web based application - Legal Information Management & Briefing Systems (LIMBS) - for monitoring and effective handling of Court/Tribunal Cases pertaining to various Departments, Ministries and other organs of the Union of India. With respect to cases pertaining to CBEC, Commissioner, Directorate of Legal Affairs (DLA) has been nominated as the Project Coordinator.

2.0 Accordingly, this Office vide letter issued from F. No. 1080/32/DLA/LIMBS/2015 dated 24.05.2017 had requested to direct Commissionerates falling under your respective jurisdiction to create LIMBS User Account for uploading and updating cases pending at various Courts/Tribunals. Cases pertaining to the Supreme Court are being regularly uploaded and updated by the DLA. The instructions for creating new LIMBS User Account had been provided vide the above referred letter.

3.0 However, it is observed that only 79 User Accounts so far have been created and out of which only 21 accounts have started uploading cases. It is seen that the progress of uploading data in LIMBS is not very satisfactory. As the implementation of LIMBS is being monitored by the Ministry of Law and Justice, it is once again requested that suitable directions may be given to jurisdictional Commissionerates to form a dedicated cell/team for its successful implementation in a time bound manner and all out efforts be made to complete the task of uploading the cases by 30.07.2017 and a report in this regard be sent in the first week of August, 2017.

4.0 It has also been found that many Commissionerates have created multiple accounts and, that too, in personal names, which renders it difficult, while monitoring, to relate these accounts to respective Commissionerates. Thus, it is suggested that accounts should be created in the name of Commissionerates and at the same time all the active accounts must be intimated to the DLA.

5.0 In case of any difficulty in creating the LIMBS Account and uploading of the data, the concerned Section may directly contact Sh. Praveen Kumar, Inspector, DLA on his mobile number 7838088718.

With *regards,*

Yours sincerely,


7/6/2017
(R. K. Mahajan)

**All Chief Commissioners/Pr. Chief Commissioners
Central Excise, Customs and service Tax**